

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NOS. 66 & 67 OF 2016**

**Dated : 16<sup>th</sup> September, 2016**

**In the matter of:**

**M/s. Gill Acqua Hydro Power Generation Co. Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Punjab State Power Corporation Ltd. & Ors.**

**...Respondent (s)**

**ORDER**

The Court could not assemble on 14.09.2016 due to fire in the building. As agreed by the parties, list the matter on **10.11.2016.**

**(COURT MASTER)**